OFFICE ORDER

In terms of provisions contained in Section 5(1) of the RTI Act, 2005, Sh. Rakesh Kumar, Under Secretary is hereby designated as CPIO in respect of Ad.IV Section of this Ministry in addition to his designation as CPIO for Competition Section.

(Kshitish Kumar)
Under Secretary to the Govt. of India
Tele: 23384502

To

Shri Rakesh Kumar
Under Secretary

Copy to,

1. PSO to Secretary,MCA
2. PPS to Addl. Secretary ,MCA
3. PS to JS(G)/JS(C)
4. SO(Ad. IV)
5. e-Governance cell with request to upload the Office Order under the RTI column on the Website of this Ministry, with caption “Designation of CPIO in respect of Ad. IV Section, MCA-Office Order dated 18.01.2017”